

ITEM NO.3

COURT NO.1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Original Suit No.5/2023

THE STATE OF PUNJAB

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 01-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gurminder Singh, Adv.Gen., Punjab
Mr. Shadan Farasat, Sr. AAG
Mr. Ajay Pal, AOR
Mr. Mayank Dahiya, Adv.

For Respondent(s) Mr. Balbir Singh, ASG
Mr. Amrish Kumar, AOR
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mrs. Sunita Gautam, Adv.
Mrs. Priyanka Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr Gurminder Singh, Advocate General for the State of Punjab appearing on behalf of the plaintiff and Mr Balbir Singh, Additional Solicitor General appearing on behalf of the defendant shall, it is agreed, exchange issues so that issues can be settled by this Court on the next date of listing.
- 2 List the Original Suit on 16 January 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar